

D
SLP(C)No. 12789 OF 2001

ITEM No.18

Court No. 2

SECTION XII
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.12789/2001

(From the judgement and order dated 30/11/2000 in RCMP 29/99
in SA 1819/1985 of The HIGH COURT OF MADRAS)

GANDHIMATI & ORS

Petitioner (s)

VERSUS

MOHAN & ANR

Respondent (s)

(With Appln(s). for permission to submit additional document(s)
& exemption from filing O.T. & with prayer for interim relief
& Office Report)

Date : 11/11/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.N. KHARE
HON'BLE MR. JUSTICE ASHOK BHAN
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s) Mr. M.A. Krishna Moorthy,Adv.

For Respondent (s) Mr. S. Sivasubramaniam,Sr.Adv.
Mr. S. Nanda Kumar,Adv. for
Mr. Rakesh K. Sharma,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.
.SP2

Learned counsel appearing for the petitioners
prays for and is allowed four weeks' time to file
application. List thereafter.

.SP1

(Neelam Kawatra)
A.R.-cum-P.S.

(S.L. Goyal)
Assistant Registrar